

12.03 hrs.

Title: Regarding Rajya Sabha's concurrence with the recommendation of Lok Sabha over election of one Member of Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by retirement of Shri Banarsi Das Gupta and consequently election of Shri Eduardo Faleiro to the said Committee by Rajya Sabha at its sitting held on 13th May, 2002.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th May, 2002 adopted the following Motion in regard to the Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one Member of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Banarsi Das Gupta from Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, one Member from among the Members of the House to the said Joint Committee to fill the vacancy. "

2. I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Eduardo Faleiro, Member, Rajya Sabha has been duly elected to the said Committee.

12.05 1/2 hrs.